

**GOVERNMENT OF INDIA
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS**

**LOK SABHA
UNSTARRED QUESTION NO. 1759
ANSWERED ON 29TH JULY, 2021**

NORMS FOR PUBLIC TRANSPORT VEHICLES

1759. SHRI ASHOK MAHADEORAO NETE:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

- (a) whether the Government proposes installation of speed controller mandatory in all the public transport vehicles;**
- (b) if so, the details thereof;**
- (c) whether there is any proposal for raising the speed limit on National Highways; and**
- (d) if so, the details thereof?**

ANSWER

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS

(SHRI NITIN JAIRAM GADKARI)

(a) and (b) The Ministry, vide SO 427(E) dated 27th June 1991, introduced Speed Control Devices for vehicles. Hon'ble Supreme Court, vide order dated 20th Nov 1997, directed the Government to take immediate measures for installation of Speed control devices. Accordingly, the rules were further amended vide GSR 660(E) dated 12th Sept 2001, GSR 400(E) dated 31st May 2002, GSR 943(E) dated 31st Dec 2012, GSR 290(E) dated 15th April 2015, and GSR 424(E) dated 1st May 2017.

(c) and (d) The Ministry, vide S.O 1522(E) dated 06th April 2018, increased the speed limits of vehicles on different kinds of roads in India. The issue relating to speed limits of the vehicles is reviewed from time to time.
